

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) (SINGLE BENCH)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		
COMPANY PETITION/APPLICATION NO.	CA No. 72/252/HDB/2017	
NAME OF THE COMPANY	Nimmagadda Surya Pradeep Agritech Pvt Ltd	
NAME OF THE PETITIONER(S)	Nimmagadda Surya Pradeep Biotech Pvt Ltd	
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad	
UNDER SECTION	252	

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M. MADHUSUDAN	CA	madhutca gmall. cum	Merrial
		9246585998	M. Male

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
रसेश सन्द्र विभाग RAMESH CHANDRA MISHRA			147
कंपमी पंजीयका विद्यारण of Companies, हैयरायाद और प्रदेश और तेलंगाणा			

Replace abad For Anthra Pradesh And Telangana

Heard Shri M. Madhusudan, Learned CA for the Applicant.

CA disposed by separate orders.

Member (J)

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